

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 61
ANSWERED ON 25/11/2024**

AVAILABILITY OF BASIC AMENITIES UNDER PMAY(U)

61. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed under Pradhan Mantri Awas Yojana (Urban) (PMAY(U)) that were provided with basic amenities such as water, sanitation, and electricity during the years 2023, 2024, and projected for 2025;
- (b) if not, the reasons for the non-availability of these facilities;
- (c) whether measures have been taken to expand and develop pan city projects, in line with recommendations of Standing Committee; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including providing civic amenities are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities such as water, sanitation and electricity to all eligible urban beneficiaries across the country.

PMAY-U is a demand driven scheme and there are no fixed targets. Selection of beneficiaries, formulation of projects including pan city projects and execution is done by States/UTs. As per the scheme guidelines, the Urban Local Bodies (ULBs) prepare project for eligible beneficiaries and ensure that the scheme is implemented in an integrated manner. States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded and 88.02 lakh are completed/delivered to the beneficiaries across the country as on 11.11.2024.

As per the scheme guidelines, all completed projects/houses under PMAY-U should have basic civic amenities such as water supply, sewerage/septage, drainage, electrification, internal roads, etc. Under PMAY-U, the number of houses completed during the financial years 2022-23 and 2023-24 are 15.43 lakh and 8.88 lakh respectively.
